

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 241
21(ND)2009
Cont. A.-11/2020

IN THE MATTER OF:

Smt. Madhu Bhaskar

... Applicant/Petitioner

Versus

TNB Investments Pvt.Ltd

... Respondent

Under Section: 397/398

Order delivered on 17.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Adv. Sarwar Raza & Adv. Waseem Akram Razvi for Respondents

ORDER

Renotify this case on 22.03.2021.



(T.S SINGH)
COURT OFFICER